

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9886/2016

STATE OF UP . & ORS.

Appellant(s)

VERSUS

Z.U. ANSARI

Respondent(s)

Date : 14-08-2019 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s) Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.
Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Sanjay Singh, Adv.
Mr. Rajeev Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel appearing for the
appellants, list on 20.08.2019.

There shall be no further adjournment in the matter.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER